

Annexure - 4

Name of Corporate Debtor: M/s Sagar Automobiles Private Limited: Liquidation Commencement date : 28.07.2023: List of Creditors as on: 02.10.2023

List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditor)

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted			Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee					
1	Saba Khan Shirani	17.09.2022	49,13,958.00	49,13,958.00	Unsecured	-	0.00	-	-	-	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
2	Gulam Gaus Khan Shirani	25.09.2022	81,43,000.00	-	Unsecured	-	Nil	-	-	81,43,000.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
3	Abdul Raof Khan Shirani	25.09.2022	23,23,217.00	-	Unsecured	-	Nil	-	-	23,23,217.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
4	Yahaya Khan Shirani	25.09.2022	77,86,114.00	-	Unsecured	-	Nil	-	-	77,86,114.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	Sameer Khan Shirani	25.09.2022	22,45,000.00	-	Unsecured	-	Nil	-	-	22,45,000.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
	Total		25411289.00	4913958.00		0.00	0.00	0.00	0.00	20497331.00	